NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.407/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES: Vodafone India Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Mr. Janak Dwarkadas, Sn. Advocate, a/w M5. Fereshte Sethna, Ms. Shreema Doshi Ms. Kameela Diler & Mr. Lokesh Aidasani

1/b. DMD Advocates Adv. for Petitioner

ORDER CP 407/66/NCLT/MB/MAH/2017

At request of the parties, list this matter on 1.2.2018.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)